HIGH COURT OF SIKKIM

GANGTOK

No.: 25 /HCS

Date: 28 08 2025

$\underline{N-O-T-I-F-I-C-A-T-I-O-N}$

Hon'ble the Chief Justice, High Court of Sikkim, is hereby pleased to change the nomenclature of **Group'D'** staff(Office Attendant/Mali/Sweeper/Chowkidar/Residential Orderly/Sevak/Cook) as **Group 'D'(Multi-Tasking Staff)**, with immediate effect.

By Order,

sd/-(**Prajwal Khatiwada**) Registrar General

Memo No. <u>7504-15</u> /ESTT/HCS Date:

Copy to :-

- 1. Addl. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim
- 2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
- 3. Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim
- 4. Registrar, High Court of Sikkim
- 5. Registrar(Judicial Service), High Court of Sikkim
- 6. Central Project Coordinator, High Court of Sikkim
- 7. Secretary, Department of Personnel, Admn., Reforms & Training, Government of Sikkim
- 8. Additional Secretary, Home Department, Government of Sikkim for publication in the Government Gazette
- 9. All Section In-charge, High Court of Sikkim
- 10. Computer Cell, High Court of Sikkim
- 11. Notice Board,
- 12. Guard file, and
- 13. File.

Joint Registrar